

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
APPEAL NO.27 OF 2023**

IN THE MATTER OF:-

Pasupuleti Suresh Babu
Suryapet District, Telangana....

.....Appellant(s)

Versus

The Govt. of India,
MoEF&CC
New Delhi and Ors....

.....Respondent(s)

**REPORT FILED BY 7th RESPONDENT MINES AND GEOLOGY
DEPARTMENT**

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**Mrs. H. YASMEEN ALI,
COUNSEL FOR THE 7th RESPONDENT**

PLACE: CHENNAI
DATE: 01.07.2024

Report of Appeal No.27 of 2023 submitted by the Asst. Director of Mines & Geology, Suryapet on:13.06.2024 against EC Identification No.EC23A001TG11O250, dated 19.06.2023

Sri Pasupuleti Suresh Babu, R/o.D.No.4-139, Vajinepally Village, Chinthalapalem Mandal, Suryapet District, Telangana State-508246 filed Appeal No.27 of 2023 before the Hon'ble National Green Tribunal (SZ), Chennai that 8th respondent M/s.Deccan Cements Limited, failed to comply with the main condition of the Stage-I & Stage-II Forest Clearance and continuously violating in the Mine-III lease area vide E.C. Identification No. EC23A001TG11O250, dated 19.06.2023.

It is humbly submitted that an Appeal is regarding challenging the Limestone Mine Environmental Clearance granted vide E.C. Identification No. EC23A001TG11O250, dated 19.06.2023 by MoEF&CC primarily on the ground that M/s.Deccan Cements Limited failed to comply with one of the conditions, viz., Clause xxi of the Stage I Forest Clearance and Clause ~~xx~~ of the Stage II Forest Clearance, i.e., "initiation of reclamation of forest land" which was imposed while granting the Stage — I & Stage — II Approval for ML-3. The said Clause is extracted hereunder:

"The State Government shall ensure reclamation of the forest land located in their existing Mine. Mining in the forest land proposed for diversion shall be allowed only after the work for reclamation of the mined out area of their existing mine is initiated and the State Forest Department shall monitor the progress of reclamation works".

The details showing the various clearances obtained by the lessee Company and its status as follows.

Sl. No.	Mining Lease	Extent of forest land	Stage-I	Stage-II	State Govt. G.O.	Remarks
1	ML-I	22.5 Hectares	23.05.1991	25.09.1991	02.11.1991	Forest land was handed over back to the forest Department during the year 2000 after completion of mining and reclamation


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2	ML-2	73.93 Hectares	07.01.1997	23.02.1998	05.05.1998 & 15.09.2021	Mining under progress. About 9 ha converted into water body during 2014 as per the progressive mine closure plan.
3	ML-3	183.11 Hectares	21.02.2012	13.09.2013	09.10.2013	Mining under progress. Mining Activity commenced w.e.f;23.03.2015

In compliance with the directions of the Standing Counsel for the State of Telangana (SZ), NGT, Chennai with regards to Appeal No. 27 of 2023 in the Hon'ble NGT, Chennai, the technical crew of this office has inspected aforesaid (03) mining leases of Deccan Cements Ltd., to pursue a significant stride towards ensuring compliance reclamation with environmental regulations on 06.05.2024. The team adopted the use of a drone camera to capture aerial view photographs effectively documenting the current state of the mines and the progress of reclamation efforts.

Mining Lease -I:

The mining lease-I comprises of 22.55 Hectares in Compt.No.27 in Forest land of situated at Saidulnama RF, Mahankaligudem Village, Palakeedu Mandal, Suryapet District. The Mining Lease expired on 05-08-2000 and subsequent that the mining lease area handed over back to the Forest Department due to the exhaustion/depletion of the mineral deposit, and it is perceived on the spot that the lessee company has reclaimed and developed plantation a certain portion covered over an extent of 6.5 Hect., on NE side, indicates a move toward responsible mining practices and the restoration of ecological balance. The remaining area over an extent of 8.5 Hect., is in a waterlogged condition, and it may not be possible to reclaim it at this time. However, the Forest Department must insists that reclamation by dewatering is essential for the reclamation process to be monitored closely to ensure that the land is returned to the department in a condition that is safe for wildlife and flora, thereby rendering it appropriate for subsequent utilization.


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Mining Lease -II:

The mining lease-II comprises of 73.93 Hectares, Compt No27 in Forest Land situated in Mahankallgudem Village, Palakeedu Mandal, Suryapet District, currently mining activities in progress and certain portion mined out area over an extent of 9.0 Hectares in waterlogged condition which demarcated by way of small earthen bund and with RCC Pillars. Hence the reclamation activity is initiated in accordance with the IBM approved mining plan.

Mining Lease -III:

The mining lease-III comprises of 183.11 Hectares, Compt No27 in Forest Land situated in Ravipahad Village, Palakeedu Mandal, Suryapet District, currently in the working stage, with the development of benches and haulages by the mining plan. This facilitates the movement of personnel and machinery to extract and transport the mineral, it is presumed that there is no scope for reclamation process as the mining lease is in early stage.

All the Mining Leases aerial view photographs are herewith enclosed for kind perusal.

Thus it is earnestly submitted that henceforth if any further information requires in this matter, the same may kindly be sought from the Forest Department, as the Forest Department is competent.



Asst. Director of Mines & Geology,
Asst. Director of Mines and Geology
SURYAPET

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Annexure-1

Deccan Cements Limited
ML 1 (22.55 Ha) Drone Image - 17.04.2024

16.705344 N
79.703969 E



5

Deccan Cements Limited
ML 1 (22.55 Ha) Drone Image - 17.04.2024

16.705344 N
79.703969 E



6

Deccan Cements Limited
ML 1 (22.55 Ha) Drone Image - 17.04.2024

16.705344 N
79.703969 E



Water Body Developed over an extent of 8.5 Ha

7

Annexure-2

Deccan Cements Limited

ML 2 (73.93 Ha) Drone Image - 17.04.2024

16.709752 N
79.703588 E



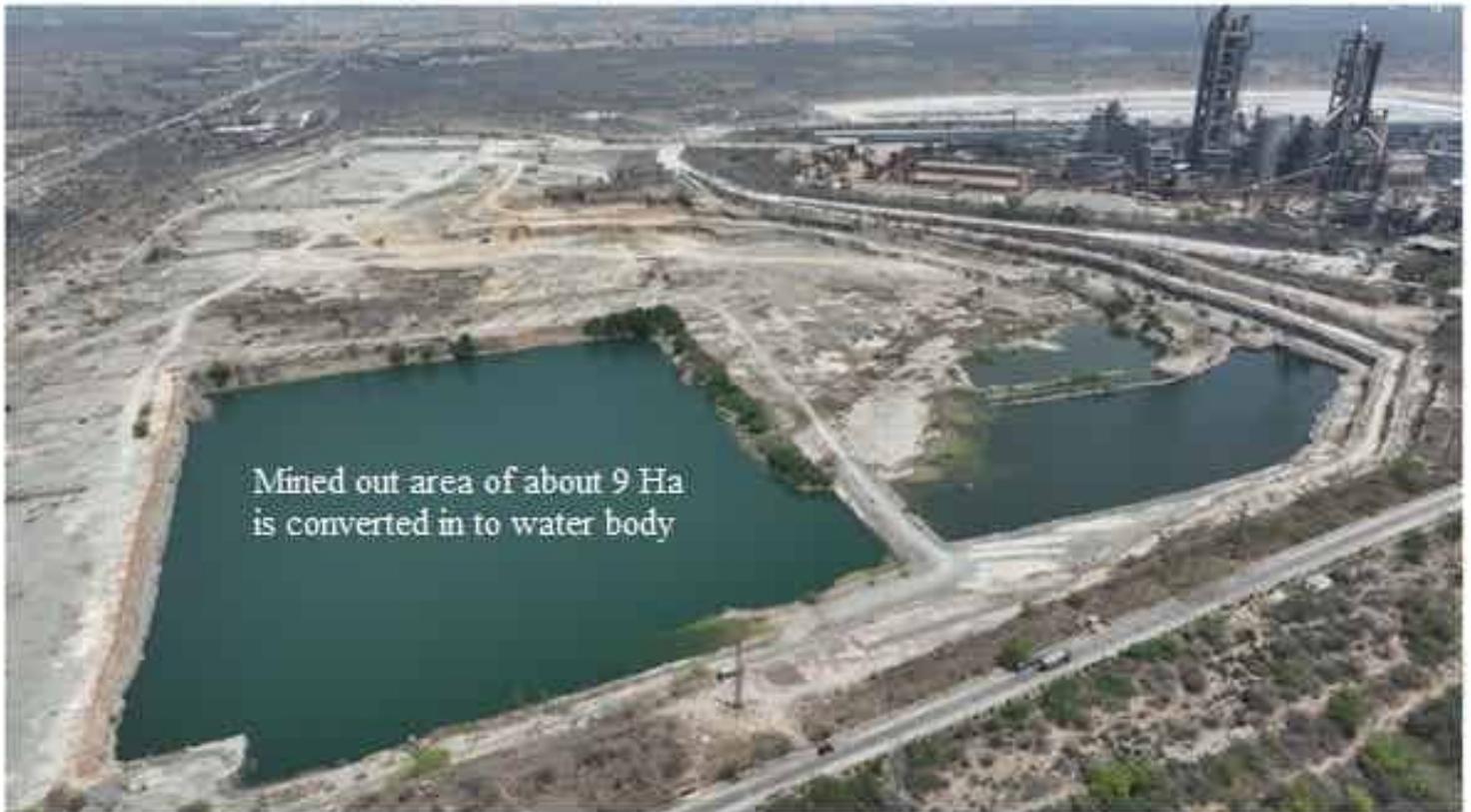
8

Deccan Cements Limited

ML 2 (73.93 Ha) Drone Image - 17.04.2024

16.709752 N

79.703588 E



Mined out area of about 9 Ha
is converted in to water body

9

Deccan Cements Limited

ML 2 (73.93 Ha) Drone Image - 17.04.2024

16.709752 N
79.703588 E



Mined out area of about 9 Ha is
converted in to waterbody

Deccan Cements Limited
ML 3 (183.11 Ha) Drone Image - 29.06.2020

N 16.716125
E 79.720150



11
ML 3 (183.11 Ha) Drone Image - 02.02.2024



DECCAN CEMENTS LIMITED-ML-3

+16.716125
+79.720150

Time & Date
4:33:59 PM
Friday, February 2nd 2024

